

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A No. 05/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. UA Information Systems Pvt. Ltd

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
10	ABHAY WADHWA i/b PRAKASH WAZALWAN	ADV. FOR APPLICANT	<u>A B Wadhwa</u>

ORDER

Compounding Application Nos. 4 to 7

1. The Learned Representative of the Petitioner is present.
2. He is seeking time to file certain Case Laws. Time is granted.
3. Adjourned to **14<sup>th</sup> March, 2017.**

28<sup>th</sup> February, 2017.

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**